

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. N. KARMARKAR
COURT 54 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>DOCUMENTS</u>				
1	SESSIONS CASE	100392/1988	StateAzad Maidan PS Vs Ramchandra Raghunathprasad Sharma 1	A.P.P.
<u>JUDGMENT</u>				
2	SESSIONS CASE	100123/2019	The State of Maharashtra - Santacruz Police Station Vs Amol Tukaram Parab	APP
<u>HEARING</u>				
3	CRI REV APP	100625/2018	State Bank of Bikaner and Jaipur-Aplcnt. Vs Sanjay Vasant Dobkar-Respdt.	Padmakar S .Garad
4	CRI M A	101498/2018	Dr.(Smt.)Ujjwala Chandrakant Thatte in Appeal-1052-- 5-Applicant/Org. Resp. No.2 Vs The State of Maharashtra and Ujwala Chandrakant Thatte- Respondents	Ranjit Agashe
5	NDPS S CASE	100158/2018	The Air Intelligence Unit Vs Suhaib Kunhimoideen Haji Mankada	Atul Gupta Intelligence Officer
6	NDPS M A	100477/2020	The State of Maharashtra ANC, Ghatkopar Unit, C.B., C.I.D. Vs Hajratali Rahimat Ali Khan and Anr	
7	BAIL APPLN NDPS	100688/2020	Ravi Kumar Sonu Vs The NCB	Munira Palanpurwala
8	BAIL APPLN NDPS	100795/2020	The State of Maharashtra DCB CID Unit xi Mumbai Vs Amar Dhanaji Kamble	PP

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9	MISC APPLN ACB	100619/2020	Hasmukh Premji Gala Vs The State of Maharashtra Through the Anti - Corruption Bureau	Aditya Sawant
<u>EVIDENCE PART HEARD</u>				
10	SESSIONS CASE	100718/1999	StateMatunga P.S. Vs Sanjay Bhanudas Bodhe	A.P.P.
11	SESSIONS CASE	100027/2018	The State of Pant Nagar Police Station Vs Zakir Hussain Shaikh	
<u>EVIDENCE</u>				
12	SESSIONS CASE	100717/1999	StateMatunga P.S. Vs Sanjay Bhanudas Bodhe	A.P.P.
<u>ORDER</u>				
13	CRI REV APP	101445/2015	Vasparr Fischer Ltd. Now Known as Precision Containeurs Ltd. - Applicant Vs Kairoos Minoo Bhaya and The State of Maharashtra - Respondent	Manoj S. Mhambrey, Sunil Dsouza
<u>REPLY/SAY</u>				
14	SPL CASE MCOC	100019/2019	BYCULLA POLICE STATION Vs MOHD. RAIS AMIN KHAN AND ORS.02	PP
15	BAIL APPLN NDPS	100546/2020	Irfan Badar Shaikh Vs The State	M/s. A.A. Siddique and Associates
16	BAIL APPLN NDPS	100794/2020	Santosh Balasaheb Adke Vs The State of Maharashtra Thr ATS Kala Chowki Police Station	Taraq Sayed
17	BAIL APPLN NDPS	100798/2020	Mahendra Parshuram Patil and another Vs The State- ATS Police Station	Neetu ASingh
18	BAIL APPLN NDPS	100817/2020	Tilak Harekrushna Shetty Vs DCB CID	Adv. Mr. Ankit A Sawant

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19	BAIL APPLN NDPS	100832/2020	Gopal Pravinkumar Garg Vs The State- Juhu Police Station	Anup Lahoti
20	BAIL APPLN NDPS	100835/2020	Majid Safulhak Shaikh Vs Shivaji Nagar Police Station	Jayant Parab
<u>APPEARANCE</u>				
21	NDPS S CASE	100190/2019	Union of India, Narcotics Control Bureau Vs Jhonatan Nascimento Perreira	
22	BAIL APPLN NDPS	100682/2020	Mohammed Usman Mohiddin Shaikh Vs NCB	
23	SPL.CASE	100454/2020	The State of Maharashtra ANC, Worli Unit Vs Fatima Shahalam Shaikh @ Khala	
24	SPL.CASE	100455/2020	The State of Maharashtra Thr ANC Ghatpokar Unit Vs Anayo Oklie Sunday	Vushal Khaire
<u>REPORT</u>				
25	BAIL APPLN NDPS	100803/2020	Mahendra Parshuram Patil And Anr. Vs State A T S Police Station	Neetu Singh
